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Housing Accommodation for Postmen and Class IV employees in Puri Division

2353. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether Government are aware that the Postmen and the Class IV employees working in the Puri Division are not provided with proper housing accommodation; and
- (b) if so, whether Government are considering any proposal to help them to overcome these difficulties?

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA): (a) 9.2% employees have been allotted residential accommodation. Besides 16 Type 1 quarters are under construction.

(b) Question of further increase in such type of quarters will be given due consideration as the Plan programmee is continued.

Cycle Allowance to Postmen and Class IV Employees

- 2354. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of COM-MUNICATIONS be pleased to state:
- (a) whether Government are aware that the Postmen and the Class IV employees are getting a cycle allowance of Rs 4 per month only;
- (b) whether Government intend to increase this allowance; and
 - (c) if so, to what extent?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes.'

- (b) No.
- (c) Does not arise.

Recruitment of Ex-Army Officials in Directorate of Civil Defence and Home Guards, Delhi

- 2355. SHRI P. L. BARUPAL: Will the Minister of HOME AFFAIRS be pleased to state:
- a) The number of Ex-Army Officials recruited in the Directorate of Civil Defence

and Home Guards, Delhi on being sponsored direct by the Directorate of Resettlement, Army Headquarters, without referring to the Central Employment Exchange, Delhi/New Delhi;

- (b) whether the persons once employed in the Department through the Director of Resettlement, Army Headquarters were again sponsored for higher posts in the same Department though they had by then become departmental candidates; and
- (c) if so, whether the procedure was in accordance with the rules of the Central Government?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN): (a) to (c). The required information is being collected and will be laid on the Table of the House as soon as it is received.

Unsatisfactory working of Telephone Exchange at Bahraich

2356. SHRI B. R. SHUKLA: Will the Minister of COMMUNICATIONS be pleased to sta e:

- (a) whether there is no waiting shed for persons who go to the Public Call Office for booking calls and also for those who go there for Telegrams in the Telephone Exchange building at Bahraich (U. P.);
- (b) whether the working of the Public Telephone Exchange Office is so unsatisfactory that the calls do not materialise for hours together even for the whole day; and
- (c) if so, the reasons therefor; and the remedial action taken in the matter?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) There is no waiting shed.

(b) and (c). There are frequent interruptions to trunk circuits due to theft of copper wire.

Remedial action

- (i) The verandah of the building is being enclosed to provide sitting space for the public;
- (ii) Copper wire is being progressively replaced by A. C. S. R. wire (aluminium conductor steel reinforced).